

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.1565
TO BE ANSWERED ON 27th November, 2019

PAY AND ALLOWANCE TO PERSONNEL POSTED IN FIELD AREAS

1565. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of DEFENCE be pleased to state:

- (a) the arrangements made for drawing of pay and allowances by armed forces personnel posted in field areas, high altitude area and in Jammu and Kashmir where banking facilities are not available;
- (b) the arrangements made for providing benefit of pay and allowances to the families of armed forces personnel when the soldiers are posted in the field areas;
- (c) whether the Government has received any grievances from personnel on this account; and
- (d) if so, the details thereof and the measures have been undertaken to overcome the same?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) The Pay and Allowances of all armed forces personnel are being credited by their respective Pay Accounts Offices into their Bank Account each month, irrespective of their place of posting. These Bank Accounts details are submitted by the Record Office(s) in prescribed bank mandate at the time of their enrolment and kept updated. Now Bank accounts are accessible from anywhere irrespective of the place of opening.

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(b) Families of armed forces personnel can access the bank accounts for all purposes as their dependents including additional ATM cards.

Besides above, the provision of FAMO (Family Allotment Money Order) is also continuing for armed forces who are posted in field areas, to transfer money to their families by the Pay Accounts Offices (if opted by JCO/ORs & officers).

(c) No, Sir.

(d) Does not arise.
